

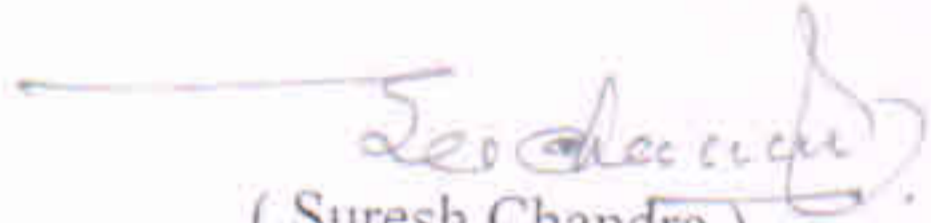

No.F.36(6)/2014-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi
Dated: 04th August, 2015

ORDER


Sub: Conduct of Central Government litigation in the National Green Tribunal, New Delhi-regarding.

The President is pleased to engage Shri B.V. Niren, Advocate as Standing Council to represent Union of India in the cases before the National Green Tribunal, New Delhi in addition to Shri Ardhendumauli Kumar Prasad, Standing Counsel for a period of **three years** or until further orders, whichever is earlier.


(Suresh Chandra)
Joint Secretary & Legal Adviser


Copy to:-

1. Shri B.V.Niren, Advocate, C-54, Neeti Bagh, New Delhi-110049. Tel.26515594, 26967715 (M)-9958399122.
2. Shri Ardhendumauli Kumar Prasad, Standing Counsel, H-11, Lower Ground Floor, Lajpat Nagar-III, New Delhi-110024.(M)-9818612800, 9350222800 E-mail:ardhendu@ardhendumauli.com
3. The Registrar, National Green Tribunal, New Delhi.
4. The Incharge-Lit.(HC), Delhi High Court, New Delhi
5. All Central Government Ministries/Department, as per the list.
6. Secretary, Ministry of Urban Development w.r.t. D.O.No.C-18011/1/2013-Admn.1, dated 25.11.2013.


(B.S. Sharma)
Superintendent.(L)